

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 129
43/241/PB/2020

IN THE MATTER OF:

Rohit Khanna & anr.
v.
Royce Developers Pvt. Ltd. & ors

..... Petitioners/Applicant

..... Respondents

Under Section 241-242

Order delivered on 14.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the respondent

Mr. Milan Negi, Adv.
Mr. Akshay Sharma, Adv

ORDER

List on 15.01.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.12.2020
Aarti Makker